

DIVISION BENCH
COURT - II

O-203

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1234(KB)2018
IA(I.B.C)/1351(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08TH MAY 2024

IN THE MATTER OF	UNION BANK OF INDIA VS PURNA PHARMACEUTICALS PVT. LTD.
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Avik Chaudhuri, Adv.] For the Financial Creditor

ORDER

1. Ld. Counsel for the Financial Creditor present.
2. **IA(I.B.C)/1351(KB)2022:**
 - a. In terms of our order dated 22nd April, 2024 the Barabazar Police Station has given the report that neither Ramdeo Ram nor Phool Chandra Yadav could be located at the given address. Even the locals have not been able to identify the said two persons.
 - b. Having noted the same from the report dated 22nd April, 2024 we direct issuance warrant of arrest against said two individuals i.e. against Ramdeo Ram and Phool Chandra Yadav.
 - c. Registry is directed to handover the copy of the report from the Police Station to the Learned Counsel for the Applicant.

d. List the matter on **26.06.2024**.

D.Arvind
Member (Technical)

Bidisha Banerjee
Member (Judicial)